

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 3 of 2014

Dated : 2nd January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Shree Cement Ltd.

....Appellant(s)

Versus

Rajasthan Electricity Reg. Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan

ORDER

Admit. Issue notice to the Respondents returnable on 27.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **27.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/av